

[Sh. Santosh Kumar Gangwar]

a long time. But so far the Ministry of Communications has not issued appropriate directions in this regard. The telephone subscribers of Bareilly are quite discontent over the existing communication system and most of telephones remain out of order continuously. Several representatives of people themselves have made complaints to this effect. Due to this very reason, the revenue of communication department of Bareilly is not increasing.

Therefore, I request the Union Government that keeping in view the needs of Bareilly, it should make an early announcement of the setting up of an electronic telephone exchange there with a capacity of ten thousand lines.

- (v) **Need to exclude Kaimur hilly region in Bihar from the forest reserve area**

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Deputy Speaker, Sir, the Kaimur hill range in Rohtas district of Bihar is stretched in 40 km long area from the East to the West parallel to the National High Way No. -2 (Shershah Suri Marg). It is a dead or barren range of hills. These are rocky hills. There is not even a single tree on these hills. In the survey conducted in 1911, this part of land was not shown under forest area. It was not under forest area even in the notification of 1953 on forest area. The entrepreneurs of this area have established stone crushing units on this range. At least one thousand stone cutting and stone chips machines have been set up there. Nearly forty thousand labourers are engaged in this work. The stones of this area are supplied to Bihar, Eastern Uttar Pradesh and the Western parts of Bengal to meet their requirement of stone metal and stone chips. This is the only means of the livelihood of these people. This area has been declared as the forest area in the survey conducted in 1970. This area has been linked with environment as a result of which business of stone dealers is facing a threat of closure. Besides it, the forty thousand workers will be rendered jobless. Therefore,

I urge upon the hon. Forest and Environment Minister to declare this area as a non-forest area and alongwith forty thousand workers should be saved from being ruined.

- (vi) **Need to open more cooking gas outlets in Unnao district, Uttar Pradesh**

SHRI DEVI BUX SINGH (Unnao): Mr. Deputy Speaker Sir, I want to draw the attention of the hon. Petroleum Minister towards Unnao district of Uttar Pradesh. Owing to the acute shortage of cooking gas agencies in Unnao district, the people are facing great difficulty. The Bangarbhau town of Unnao district, a main business centre with about 60-70 thousand population, does not have any agency and people have to cover a distance of 60 kms. to bring gas cylinders from Unnao, and it takes many days. Likewise, there is no gas agency in Safipur tehsil. Its population is around 30-35 thousand but the people does not have the facility of gas agency. In Shuklaganj town of Unnao district also, there is only one gas agency while the number of the consumers is around 60-70 thousand.

Therefore, my submission to the hon. Minister is that cooking gas agencies should be opened in Unnao district so that the people may not suffer any more hardships.

- (vii) **Need to formulate a long term scheme to solve drinking water problem in Jahanabad Parliamentary Constituency, Bihar**

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, Bihar is facing severe drought conditions as a result of which drinking water problem is being experienced in the rural areas. All the wells and hand-pumps have dried up due to which the people of some villages such as Kohra Makhdoompur Bazar, Raheta, Bhakpa in Mukhdumpur block and villages Madarichak, Mahadev Vigha, Lohgarh, Akbarpur Nonhi Daulatpur and Narayanpur in Kako Block and villages Redvigha, Nasratpur, Pabhera, Pabheri etc. under

Dhanruablock in Patna district in Jahanabad constituency, are bringing water from outside to save their lives.

The State Government is unable to provide drinking water to all these villages. Therefore, my submission to the Central Government is that the long term scheme be prepared and implemented soon to make available the drinking water there.

13.31 hrs.

*The Lok Sabha then Adjourned for Lunch till Thirty minutes past fourteen of the clock*

14.35 hrs.

*The Lok Sabha re-assembled after Lunch at thirty-five minutes past Fourteen of the Clock*

[MR. DEPUTY-SPEAKER in the Chair]

CENTRAL AGRICULTURAL UNIVERSITY BILL

[English]

MR. DEPUTY SPEAKER: Now, Bills for considering and passing.

Shri Balram Jakhar.

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Mr. Deputy Speaker, Sir, I beg to move: \*

"That the Bill to provide for the establishment and incorporation of a University, for the North-Eastern region for the development of agriculture and for the furtherance of the advancement of learning and prosecution of research in agriculture and allied sciences in that region, be taken into consideration."

The North Eastern Region States namely Sikkim, Arunachal Pradesh, Manipur,

Nagaland, Tripura and Mizoram have no State Agricultural University to cater to their needs. And it was a long-standing desire and a practical need to have an agricultural set-up for coming out with the required knowledge so that it could be percolating down to the general farmers of that area. The requirements of manpower in the years to come in the technical sphere was much more needed. And I would give the figures, about 500 agricultural graduates and 300 each in other areas of specialisation such as Horticulture, Forestry, Animal Production, Veterinary Science, Fisheries, Agriculture Engineering and Home Sciences. So, it was a long-standing desire of that area also. Other States in the country as a whole have had their share; they have Agricultural Universities. In certain States, there are two. Even there are other set-ups, a sort of mini University, extension service. But this part of the country was denied of this. ....(Interruptions)

SHRI CHANDRA JEET YADAV (Azamgarh): Why?

SHRI BALRAM JAKHAR: It was due to the smaller size of the States. There were no other provisions for that. So, I am going to make it up. We will have to erase that imbalance. We have to create an atmosphere, whereby they can rub shoulders with the other advanced regions of the country and we cannot neglect that sector.....(Interruptions)

SHRI CHANDRA JEET YADAV: Very late wisdom.

SHRI BALRAM JAKHAR: Better late than never. It must be done. I have felt that there is a need. I had to do a lot of things, preparing the ground and all that. I think, this is a right step in that direction. Even we have got some other colleges to be affiliated with this. In each State, practically we have got College of Agriculture in Manipur; College of Veterinary Sciences in Mizoram; College of Fisheries Sciences in Tripura; College of Horticulture and Forestry in Arunachal Pradesh; College of Home Sciences in

\*Moved with the recommendation of the President of India.